

श्री शिवानन्द तिवारी: सर, मैं क्या पूछूँ? ...(व्यवधान)... इतने शोर में मैं प्रश्न नहीं पूछ सकता।
...(व्यवधान)...

MR. CHAIRMAN: So, I take it that there is no more supplementary on this question.- Question No. 405. ...(*Interruptions*)... Please, go back to your places. ...(*Interruptions*)... Please, go back to your places. ...(*Interruptions*)...

The House is adjourned till 12:00 hrs.

The House then adjourned at forty-six minutes past eleven of the clock.

WRITTEN ANSWERS TO STARRED QUESTIONS

Internal Audit of Defence Land by CDA

*405. SHRI RAM KRIPAL YADAV: Will the Minister of DEFENCE be pleased to state:

- (a) whether regular internal land audit is being conducted by the Controller of Defence Accounts (CDA) of defence lands all over the country;
- (b) if so, whether this process would be completed in the current financial year;
- (c) whether any irregularities were found in internal land audit report submitted by CDA; and
- (d) if so, the details thereof and the action taken in those cases so far?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (d) Ministry of Defence issued directions to Controller General of Defence Accounts (CGDA) to carry out a special performance audit study of the land acquisition cases for the three Services being dealt by DGDE. In their report submitted to the Ministry, CGDA made a number of recommendations including for internal audit to review utilization of temporarily surplus land. Accordingly land audit has been resumed and is being conducted by Directorate General of Defence Estates (DGDE), which among other objectives covers efficient usage of defence land also. Initially, orders for conduct of land-audit have been issued in respect of 6 (six) Defence Estates Office (DEO) Circles in Southern Command *i.e.* Chennai,

Mumbai, Jodhpur, Vizag, Goa and Cochin and one DEO Circle Meerut in Central Command. The work is to be completed during the current financial year.

**Separate development plan for profit
making NTC mills**

*406.DR. E.M. SUDARSANA NATCHIAPPAN: Will the Minister of TEXTILES be pleased to state:

(a) whether Government is having a separate development plan for every NTC mill now running and earning profit; and

(b) if so, the plans worked out for the NTC mills Kaleeswarar Textiles, Kalaiyarkoil, Sivaganga District and Coimbatore Spinning and Weaving Mills, in Tamil Nadu?

THE MINISTER OF TEXTILES (SHRI ANAND SHARMA): (a) National Textile Corporation is implementing a revival scheme approved by the Board for Industrial and Financial Reconstruction (BIFR), wherein viable mills of NTC are to be revived through the sale of surplus assets of the company. Accordingly, 24 viable mills are approved for revival by NTC. The revival plan for each mill is based on a detailed mill-wise techno-economic viability study.

(b) Kaleeswarar 'B' Mill at Kalayarkoil is being expanded from its existing modernised capacity from 38,080 spindles to 52,768 spindles. As regards, Coimbatore Spinning and Weaving Mills, even after implementing a short term modernization at a cost of Rs.82 lakhs, the unit performed very poorly during the financial year 2010-11, though the market conditions were favourable, mainly on account of industrial relations issues. Presently, only 193 workers remain on the rolls of the mill, who have also been offered Modified Voluntary Retirement Scheme (MVRS) or relocation in 4 other mills situated in Coimbatore itself.

Upgrading and improving infrastructure along LAC

*407.SHRI MAHENDRA MOHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has approved a scheme to upgrade and improve infrastructure along the Line of Actual Control (LAC);

(b) if so, the details thereof;